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Kerala Electricity Duty (Amendment) Act, 1975 13 of 1975

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An Act further to amend the Kerala Electricity Duty Act, 1963 WHEREAS it is expedient further to amendthe Kerala Electricity Duty Act, 1963 for the purpose hereinafter appearing; BE it enacted in the Twenty-sixth Year of the Republic of India as follows:-

1. Short Title And Commencement :-

- (1) This Act may be called the Kerala Electricity Duty (Amendment) Act, 1975.
- (2) It shall come into force on such date as the Government may, by notification in the Gazette, appoint.

2. Amendment Of Schedule :-

In the Schedule to the Kerala Electricity Duty Act, 1963 (23 of 1963), in the entry in column (3) against item 4 (b), for the figures "20", the figures "30" shall be substituted.